

SPECIAL BENCH  
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1111(KB)2018  
IA(I.B.C)/660(KB)2023,  
IA(I.B.C)/905(KB)2023,  
IA(I.B.C)/890(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	STATE BANK OF INDIA VS HANUMANTA ENGINEERING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

**For the Liquidator**

**Mr. Shaunak Mitra, Adv.**

**Ms. Namrata Basu, Adv.**

**Mr. Sanjit Kumar Nayak, Liquidator**

**For RP**

**Mr. Udit Agarwal, Adv.**

**For the Respondent**

**Ms. Debaleena Ganguly Adv.**

**ORDER**

1. Ld. Counsel for the parties present.

IA(I.B.C)/660(KB)2023

2. Ld. Counsel appearing for the erstwhile RP seeks to file an affidavit to indicate the documents handed over to the present RP. In the event there are still some in the possession of the erstwhile RP et be same to be handed over to the present RP within two weeks.
3. Post this IA on **26.06.21023**.

**IA(I.B.C)/905(KB)2023**

4. This IA has been filed placing on record progress report for the quarter ended 31.03.2023. Progress report is at Annexure A 15. It is accompanied by an affidavit of the RP at page 14.
5. Progress report is taken on record. Accordingly this IA is allowed and disposed of .

**IA(I.B.C)/890(KB)2023**

6. **Corrigendum** : In the order dated 13.03.2023 in para 2 and 3 the date “15.10.2020” shall be read as “20.02.2020”.
7. Rest of the order shall remain unchanged.
8. This IA is accordingly allowed and disposed of.
9. Post this matter for further progress report on **13.07.2023**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**